

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP-1050/2016

IN THE MATTER OF:

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.... Applicant/petitioner

Vs.

Aman Hospitality Pvt. Ltd.

.... Respondent

Order under Section 433(e), 434 (1)(a) & 439 of the Companies Act

Order delivered on 22.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri R. Varadharajan,
Hon'ble Member(Judicial)

Ms. Deepa Krishan
Hon'ble Member (Technical)

For the Financial Creditor : Ms. Suman Doval, Mr.Ramesh Wangroo,
Advocates

For the Respondent : Mr. P.K. Agarwal, Ms. Mercy Hussain,
Ms. Tannya Sharma, Ms. Bhawna Jhora,
Advocates

ORDER

For Order, see (IB)-190(PB)/2017.

22.09.2017
V. Sethi